

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.126 of 2012**  
**&**  
**IA No.233 of 2012**

**Dated : 24<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Abhijeet Ferrotech Ltd.**

**... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s):** Mr. Gopal Jain &  
Mr. Kunal Kaul

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
30.08.2012. Dasti service is permitted.

Post the matter on **30.08.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**